

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 111
CP No. (IB)- 76/9/JPR/2021
Under Section 9 of IBC, 2016

In the matter of:

Bansal Trading Company

...Operational Creditor

Versus

M/s SKCC Personal Care Pvt. Ltd.

...Corporate Debtor

Due to paucity of time, the matter could not be taken up. Post the matter
to 03.01.2023.



(Prabhu Dayal Sewda)
Court Officer

December 07, 2022

VG